HIGH COURT OF JUDICATURE AT BOMBAY
AURANGABAD BENCH

N O T I C E
(Partial Modification-II w.e.f. 12.10.2026)

I

In partial modification to the judicial assignment at the **Aurangabad Bench**, which has come into effect from 10.08.2026 (partially modified from 12.10.2026 and published on 09.10.2026), it is hereby notified for the information of Advocates and parties appearing in person that the Hon'ble the Chief Justice has been pleased to approve the following partial modifications from 12.10.2026 :

Sr. No.	Sitting	Assignment
1	The Hon'ble Shri Justice **SACHIN S. DESHMUKH** **(SINGLE BENCH–5)**	For admission, hearing, order matters and applications therein: **(A) First Appeals pertaining to MACP from the year 2011 onwards.** **(B) Civil Writ Petitions up to the year 2022.**
2	The Hon'ble Shri Justice **AJIT B. KADETHANKAR** **(SINGLE BENCH–6)**	For admission, hearing, order matters and applications therein : (A) Civil Writ Petitions of the year 2024. (B) First Appeals pertaining to Land Acquisition from the year 2018 to 2023. **(C) All First Appeals other than MACP and Land Acquisition.** **(D) All Civil Contempt Petitions (Single Bench).**
3	The Hon'ble Shri Justice **SIDDHESHWAR SUNDARRAO THOMBRE** **(SINGLE BENCH–8)**	For admission, hearing, order matters and applications therein: (A) First Appeals pertaining to Land Acquisition up to the year 2017. **(B) All Arbitration matters pertaining to Single Bench.** **(C) All Civil work pertaining to Single Bench not assigned to other Courts.**

II

In partial modification to the Standing Order at the Aurangabad Bench, which has come into effect from 10.08.2026 (partially modified from 12.10.2026 and published on 09.10.2026), it is hereby notified for the information of Advocates and parties appearing in person that the Hon'ble the Chief Justice has been pleased to approve the following partial modifications from 12.10.2026 :

1) The urgent mentioning and placing of the matters pertaining to the Single Bench presided over by the **Hon'ble Shri. Justice Sachin S. Deshmukh** is allowed before the Single Bench presided over by the **Hon'ble Shri. Justice Ajit B. Kadethankar**.

Dated this 10th day of October 2026

By Order

Sd/-
(A. H. Laddhad)
Prothonotary & Sr. Master,
High Court, O.S. Bombay

Sd/-
(Dr. M. S. Deshpande)
Registrar (Judl-I),
High Court, A.S., Bombay